

Asian Games, 1982

763. SHRI MADHAVRAO SCINDIA:

SHRI INDRAJIT GUPTA:

SHRI R. P. GAEKWAD:

SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have given green signal for holding of Asian Games in the country in 1982;

(b) if so, details of the financial implications thereof; and

(c) preparations made upto now?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes, Sir.

(b) Rs. 33 crores (Rs. 26 crores on the part of the Government of India and Rs. 7 crores on the part of local bodies).

(c) Preliminary steps have been initiated.

Disparity in the Proposal of Diploma Holder Engineers in the Country

764. SHRI MADHAVRAO SCINDIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether service conditions, including promotion prospects and working conditions etc. of the Diploma holder Engineers working in various Public Works Departments at the Centre and States are not uniform throughout the country;

(b) if so, whether it is also a fact that these issues have not been reviewed for a long time and are based on British pattern; and

(c) if so, what steps in consultation with State Governments are being taken by the Government to review these issues in near future?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). Recruitment and conditions of service of persons appointed to public services and posts in connection with the affairs of the Union Government are required to be regulated by the law passed by the Parliament and, till such a law is passed, by rules framed by the President. Similarly, in the case of persons appointed to public services and posts in connection with the affairs of a State, their conditions of service are required to be regulated by the law passed by the concerned Legislature, and till such a law is passed, by the Governor of the concerned State. In view of this position, there is no uniformity in these matters. It is also not possible to achieve such a uniformity because of varying circumstances prevailing in various States.

The Ministry of Works and Housing is responsible for laying down rules for recruitment and conditions of service of Junior Engineers employed in the Central Public Works Department. It is not within its sphere of responsibility to prescribe uniform conditions of service for Junior Engineers working in other Departments of the Central Government or the State Governments.

Construction of Godowns in Rural Areas

765. SHRI VIJAY N. PATIL: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government have formulated a scheme for construction of godowns of 200 tons to 500 tons storage capacity in rural areas; and

(b) if so, since when and how many godowns have been constructed for storage of foodgrains and other agricultural produce in different parts of India?